

Rao Edusolutions Private Limited																
Claims received																
Sr. no.	Name of the creditor	Security Interest	Amount of claim			Claim Admitted			Claim under Verification			Claim not admitted			Voting share	Remarks
			Principal amount	Interest Amount	Total Amount	Principal amount	Interest Amount	Total Amount	Principal amount	Interest Amount	Total Amount	Principal amount	Interest Amount	Total Amount		
1	Avendus Finance Private Limited	Note 1	61,47,98,796	28,05,56,309	89,53,55,105	61,47,98,796	28,01,61,608	89,49,60,404	-	-	-	-	3,94,701	3,94,701	95.43%	
TOTAL			61,47,98,796	28,05,56,309	89,53,55,105	61,47,98,796	28,01,61,608	89,49,60,404	-	-	-	-	3,94,701	3,94,701	95.43%	

Notes:

1) Avendus finance private Limited

84.6% of equity share capital of the corporate debtor as per the pledge agreements and deeds of confirmations executed by Mr. Vinaykumar Pandey and Mrs. Yamini Rao.

• First and exclusive charge by way of pledge over

- First and exclusive charge over all the moveable and immovable fixed assets and all the current assets of the Borrower
- First and exclusive charge by way of hypothecation inter alia over all intellectual property rights, Trademarks, copy rights and patents Belonging to Mrs. Yamini Rao including RaoIIT.
- First and exclusive charge over DSRA and Escrow Accounts
- First and exclusive mortgage over the property located Office No. A-113, 1" Floor, Boomerang, Saki Naka, Andheri (E), Mumbai 400072 owned by Yamini Rao and Vinay Kumar Pandey
- Personal Guarantee from Mr. Vinay Kumar Pandey Mrs. Yamini Rao and B.V. Rao